

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

STATE OF U.P & ANR.ETC.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 23/02/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.Sarvjit Pratap Singh,adv.
 Ms. Sharmila Upadhyay,Adv.

For Respondent(s) Ms/Mr. Vanshaya Shukla,adv.
 Mr. Ardhendumauli Kumar Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent No.1 seeks and is given four weeks time to file the counter affidavit.

Ld.counsel for the petitioner shall within a period of four weeks comply with the terms of the order dated 09.12.2014 of this Court, failing which appropriate orders shall follow on the next date.

List again on 01.05.2015.

(M K HANJURA)
Registrar

SB